

(c) the details of length of highways in kilometers which have been reopaired with this amount?

THE MINISTER OF STATE OF THE MINISTER OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Total length of National Highways in Madhya Pradesh is 2946 km. their maintenance and repairs is a continuous process and they are generally kept in traffic-worthy condition by taking up necessary repairs from time to time within the available funds.

(b) and (c) The following amounts were allotted during 1991-92 and 1992-93 for maintenance and repairs of the total length of 2946 km of national Highways in Madhya Pradesh.

Year	Amount allotted (Rs. lakhs)
1991-92	1195.69
1992-93	1213.25

[English]

#### Power Theft by Industries in Delhi

109. SHRI JEEWAN SHARMA: Will the Minister of POWER be pleased to state:

(a) the number of major power consuming industries in Delhi;

(b) how much power load has been sanctioned in respect of each of these industries, per month;

(c) how much power load is being consumed by these industries per months,

(d) the number of instances of power theft by these industries have come to the notice during last one year;

(e) the action taken thereon together with the measures adopted to check such theft;

(f) whether the DESU official are in connivance with these industries in power theft; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF (SHRI P. V. RANGAYYA NAIDU): (a) to (g) There are about 86,000 Small Industrial and 600 Large Industrial connections in Delhi. Time and efforts involved in compilation of vast information about sanctioned and connected load, instances of theft of power etc. in each individual case of major power consuming industries would not be commensurate with the results achieved. DESU can, however, look into any specific case of irregularity brought to its notice. Surprise raids are conducted by DESU for time to time to check theft, misuse of power and load violations by industries/other consumers. Appropriate action including levy of surcharge/misuse charges is taken as per rules. Appropriate departmental action is also taken against the DESU officials found to be in connivance with cases of theft of electricity.

[Translation]

#### problems Faced by Indian Hajees

110. SHRI SURENDRA PAL PATHAK: Will the Minister of EXTERNAL AFFAIRS

(a) whether the Government are aware that hajees were alleged to have faced a lot of problems during the recent Haj;

(b) if so, the details thereof;

(c) whether the Government have taken any steps to find out the problems faced by them and to assist them; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMANKHURSHEED): (a) and (b) Some complaints pertaining to the accommodation in